

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Civil Appeal No(s). 81/2018

CHANDRA KANTA JAWAHAR LAL PUBLIC CHARITABLE TRUST AND ORS & ORS.
Appellant(s)

VERSUS

SHRI GAUTAM ROHTAGI

Respondent(s)

WITH

C.A. No. 79/2018 (III-A)

Date : 24-07-2018 This appeal was called on for hearing today.

For Appellant(s) Ms.Babita Sant,Adv.
Ms. Malini Poduval, AOR

For Respondent(s) Ms.Shweta Sharma,Adv.
Mr. Diggaj Pathak, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete. Ld.counsel for the parties have not filed the statement of case within the statutory period. Viewed thus, the matters shall be processed for listing before the Hon'ble Court as per rules.

RAJESH KUMAR GOEL
Registrar

SB